

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3778
ANSWERED ON:19.04.2005
ALLOCATION OF GRANTS UNDER SJSRY TO KARNATAKA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government of Karnataka has urged the Union Government to increase allocation of grant under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) as the financial assistance to Karnataka has been drastically reduced since 2001-2002;
- (b) if so, the amount allocated to Karnataka during the current year i.e. 2004-05;
- (c) the main reasons for reducing the financial allocation by the Union Government to the State;
- (d) whether the State Government has urged the Union Government to release additional funds to the State; and
- (e) if so, the time by which a final decision for releasing the amount is likely to be taken?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): The State-wise allocation under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) is made on the basis of total funds made available for the Scheme by the Planning Commission/Ministry of Finance and on the basis of number of urban poor in the States/Union Territories as estimated by the Planning Commission through NSSO Survey. As the total allocation for the Scheme varies from year to year, the State-wise allocations also vary accordingly. The tentative allocation to Karnataka under SJSRY during 2004-2005 was Rs.565.15 lakhs.

(d)to(e): During 2004-05, under SJSRY, Government of Karnataka requested for additional funds of Rs. 12.00 crore. Keeping in view the availability of funds, additional funds of Rs.6.00 crore, over and above the tentative allocation of Rs. 565.15 lakhs were released to the State.